

ITEM NO.11

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).24485/2024

[Arising out of impugned final judgment and order dated 11-09-2024 in WP(C) No.10736/2024 passed by the High Court of Delhi at New Delhi]

FOZIA RAHMAN

Petitioner(s)

VERSUS

BAR COUNCIL OF DELHI & ANR.

Respondent(s)

IA No.237099/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

WITH

SLP(C) No. 22202/2024 (XIV)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 212722/2024

FOR INTERVENTION APPLICATION ON IA 239533/2024

IA No. 212722/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 239533/2024 - INTERVENTION APPLICATION)

SLP(C) No. 23648/2024 (XIV)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 231858/2024

FOR INTERVENTION APPLICATION ON IA 234406/2024

IA No. 231858/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 234406/2024 - INTERVENTION APPLICATION)

Date : 13-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Ms. Geeta Luthra, Sr. Adv.
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Ms. Ananya Roy, Adv.
Ms. Aafreen, Adv.
Ms. Puhumi Aditya, Adv.

Ms. Zobia Rehman Khan, Adv.
 Ms. Maimuna Fatima, Adv.
 Ms. Injila, Adv.
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 Ms. Aditi Chaudhary, Adv.
 Mr. AP Siddiqui, Adv.
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 Mr. Sitwat Nabi, Adv.
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 Mr. Meghraj Singh, Adv.
 Mr. Mata Prasad Singh, Adv.
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 Mr. Anubhav Singh, Adv.
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For Respondent(s) Mr. Mohit Mathur, Sr. Adv.
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 Mr. Sanjay Bewan, Adv.
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Mr. Avinish Kumar Saurabh, Adv.
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Mr. Dharendra Kumar Jha, Adv.
Ms. Vandana Miglani, Adv.
Ms. Smita Samataray, Adv.
Mr. Santosh Kumar Bebarta, Adv.
Mr. Santosh Rout, Adv.
Ms. Monika Chauhan, Adv.

Mr. Shoeb Shakeel, Adv.
Mr. Sahim Khan, Adv.
Ms. Shweta Paliwal, Adv.
Mr. Raj Kumar Yadav, Adv.
Mr. Chandan Kumar Mandal, Adv.
Mr. Vijay Kumar, Adv.
Mr. Raquib Hussain, Adv.
Mr. Chand Qureshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments heard in part.
2. List on 18.11.2024.
3. To be taken up at 12.00 Noon.
4. Mr. Mohit Mathur, learned Senior Counsel and the President of the Delhi High Court Bar Association fairly agrees to produce the video-recording of the General Body Meeting held on 07.10.2024 on the next date of hearing.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR